



**Central Administrative Tribunal  
Principal Bench, New Delhi.**

**OA-2360/2018**

**New Delhi this the 12<sup>th</sup> day of February, 2020.**

**Hon'ble Mr. S.N. Terdal, Member (J)**

**Hon'ble Mr. Mohd. Jamshed, Member (A)**

Suchita Kaushik  
Aged about 46 years,  
D/o Sh. Ram Chandra Sharma,  
R/o 1/7453, East Gorakh Park,  
Shahdara, Delhi-110032,  
Post: TGT (Sanskrit) (Female),  
Post Code: 145/17,  
Group -B.

.... Applicant

(through: Mr. T. T. Lepcha for Mr. Anuj Aggarwal)

Versus

1. Delhi Subordinate Services Selection Boards (DSSSB) through the Chairman  
FC-18, Institutional Area,  
Karkardooma, Delhi-110092.
2. Govt. of NCT of Delhi through  
the Chief Secretary,  
Secretariat, I.P. Estate,  
New Delhi-110002.
3. The Director of Education,  
Directorate of Education,  
Govt. of NCT of Delhi,  
Old Secretariat Building,  
Civil Lines, Delhi-110054. .... Respondents



(through: Mr. Rohit Bhagat for Mr. Sourabh Chadda)

**ORDER (ORAL)**

**Mr. S.N. Terdal, Member (J)**

Proxy counsel for the applicant submits that this OA has become infructuous.

2. Hence, the same is, accordingly, dismissed.

There shall be no order as to costs.

**(Mohd. Jamshed)**  
**Member (J)**

**(S.N. Terdal)**  
**Member (A)**

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